

45

CRL.A. 201/2021 & CRL.M.A. 8954/2021 (Stay) +

SYED AHMAD SHAKEEL

Through: Mr Jawahar Raja, Ms Aditi Saraswat, Ms Anjesh Dahiya, Advocates

Mr.Akshai Malik,

versus

NATIONAL INVESTIGATION AGENCYRespondent Mr. Sidharth Luthra, Sr. Advocate with Through: SPP Mr.Akshai Malik, for NIA, Mr.Khawar Saleem. Ayush Mr. Agarwal, Mr. Karl P Rustomkhan, Advocates with Mr. BB Pathak DSP NIA

46

CRL.A. 369/2022 +

MASARAT ALAM BHAT

.....Appellant

Through:

Appearance not given

versus

CRL.A. 199/2021 etc.

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\$~44 to 63

IN THE HIGH COURT OF DELHI AT NEW DELHI

CRL.A. 199/2021 & CRL.M.A. 8720/2021 (Stay) +

SHAHID YOUSUF

.....Appellant

.....Respondent

SPP for NIA.

.....Appellant

Ayush

Mr.

Mr Jawahar Raja, Ms Aditi Saraswat, Through: Ms Anjesh Dahiya, Advocates

Mr. Sidharth Luthra, Sr. Advocate with

Saleem,

versus

NATIONAL INVESTIGATION AGENCY

Through:









NATIONAL INVESTIGATION AGENCYRespondent Through: Mr. Sidharth Luthra, Sr. Advocate with Mr.Akshai Malik, SPP for NIA, Mr.Khawar Saleem, Mr. Ayush Agarwal, Mr. Karl P Rustomkhan, Advocates with Mr. BB Pathak DSP NIA

47

+ CRL.A. 27/2023, CRL.M.A. 699/2023, CRL.M.A. 701/2023 & CRL.M.A. 716/2023

SHABIR AHMED SHAH

.....Appellant

Through: Mr. Kamran Khwaja Advocate

versus

NATIONAL INVESTIGATION AGENCYRespondent Through: Mr. Sidharth Luthra, Sr. Advocate with Mr.Akshai Malik, SPP for NIA, Mr.Khawar Saleem, Mr. Ayush Agarwal, Mr. Karl P Rustomkhan, Advocates with Mr. BB Pathak DSP NIA

48

+ CRL.A. 276/2023 & CRL.M.A. 8212/2023

ZAHOOR AHMAD SHAH WATALI

.....Appellant

Through: Appearance not given

versus

NATIONAL INVESTIGATION AGENCYRespondent Through: Mr. Sidharth Luthra, Sr. Advocate with Mr.Akshai Malik, SPP for NIA, Mr.Khawar Saleem, Mr. Ayush Agarwal, Mr. Karl P Rustomkhan, Advocates with Mr. BB Pathak DSP NIA





49

CRL.A. 379/2023, CRL.M.A. 11874/2023 & CRL.M.A. 14170/2024 +NAYEEM AHMAD KHANAppellant

Through: Appearance not given

versus

STATE (THROUGH NATIONAL INVESTIGATION AGENCY)

.....Respondent

Mr. Sidharth Luthra, Sr. Advocate with Through: Mr.Akshai Malik, SPP for NIA, Mr.Khawar Saleem, Mr. Ayush Agarwal, Mr. Karl P Rustomkhan, Advocates with Mr. BB Pathak DSP NIA

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CRL.A. 479/2022 & CRL.M.A. 25736/2023(Addl. docs.) +

JAVED ALI @ JAVED

.....Appellant

Through: Appearance not given

versus

NATIONAL INVESTIGATION AGENCYRespondent Mr. Rahul Tyagi, SPP for NIA with Through: Mr. Jatin and Mr. Amit Rohilla, Advocates with Insp. Ajay Singh, CIO for NIA

51

CRL.A. 679/2022 & CRL.M.A. 27596/2022 +ALEMLA JAMIRAppellant

> Mr. Tanveer Ahmed Mir, Sr. Advocat Through: with Mr. Kartik Venu, Md. Imran Ahmad, Mr. R. Jude Rohit. Mr.Amarjeet Gupta, Arif Mr. Majruddin, Advocates

versus

NATIONAL INVESTIGATION AGENCYRespondent

CRL.A. 199/2021 etc.

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Through: Appearance not given

52

+ CRL.A. 680/2022 & CRL.M.A. 27598/2022 MASASASONG AO

.....Appellant

Through: Mr. Tanveer Ahmed Mir, Sr. Advocat with Mr. Kartik Venu, Md. Imran Ahmad, Mr. R. Jude Rohit, Mr.Amarjeet Gupta, Mr. Arif Majruddin, Advocates

versus

NATIONAL INVESTIGATION AGENCYRespondent Through: Mrs. Shilpa Singh, SPP for NIA with Mr. Shantanu Singh Chandel, Advocate and Mr. Akash Divedi, CIO, Mr. Pawan Singh Rana- Consultant NIA

53

+ CRL.A. 1065/2023

ABDUR REHMAN @DR. BRAVE

.....Appellant

Through: Appearance not given

versus

NATIONAL INVESTIGATION AGENCYRespondent Through: Mrs. Shilpa Singh, SPP for NIA with Mr. Shantanu Singh Chandel, Advocate and Mr. Akash Divedi, CIO, Mr. Pawan Singh Rana- Consultant NIA Mr. Rahul Tyagi, SPP for NIA with Mr. Jatin and Mr. Amit Rohilla, Advocates with Insp. Ajay Singh, CIO for NIA

54

+ CRL.A. 792/2023

NATIONAL INVESTIGATION AGENCY THROUGH ITS CHIEF INVESTIGATION OFFICERAppellant

CRL.A. 199/2021 etc.

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Through: Mr. Rahul Tyagi, SPP for NIA with Mr. Jatin and Mr. Amit Rohilla, Advocates with Insp. Ajay Singh, CIO for NIA

versus

JAHANZAIB SAMI ALIAS DAWOOD IBRAHIM ALIAS XAIB ALIAS ABU MUHAMMED AL HIND ALIAS ABU ABDULLA & ORS.Respondents

Through: Appearance not given

55

+ CRL.A. 60/2023

MD WAQAR LONE

.....Appellant

Through: Appearance not given

versus

NATIONAL INVESTIGATION AGENCY.....RespondentThrough:Mr. Sidharth Luthra, Sr. Advocate with
Mr.Akshai Malik, SPP for NIA,
Mr.Khawar Saleem, Mr. Ayush
Agarwal, Mr. Karl P Rustomkhan,
Advocates with Mr. BB Pathak DSP
NIA

56

+ CRL.A. 159/2024

RAJKUMAR@LOVEPREET@LOVELY

.....Appellant

Through: Appearance not given

versus

STATE OF NCT OF DELHIRespondent Through: Mr. Laksh Khanna, APP for the State

57

+ CRL.A. 971/2024 & CRL.M.A. 31541/2024 ROUF AHMAD BHAT

.....Appellant

Through: Appearance not given

CRL.A. 199/2021 etc.

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versus

NATIONAL INVESTIGATION AGENCYRespondent Through: Mr. Gautam Narayan, Sr. Advocate with Ms. Asmita Singh, Mr. Abheet Mangleek, Ms. Disha Joshi, Mr. Anirudh Anand, Mr. Punishk Handa, Advocates with Mr. Prabhat Bajpai ASP NIA

58

+ CRL.A. 984/2024 & CRL.M.A. 31986/2024 (Stay)

MATEEN AHMED BHAT

.....Appellant

Through: Appearance not given

versus

NATIONAL INVESTIGATION AGENCY & ANR.Respondents Through: Mr. Gautam Narayan, Sr. Advocate with Ms. Asmita Singh, Mr. Abheet Mangleek, Ms. Disha Joshi, Mr. Anirudh Anand, Mr. Punishk Handa, Advocates with Mr. Prabhat Bajpai

ASP NIA

59

+ CRL.A. 1073/2024, CRL.M.A. 34616/2024 & CRL.M.A. 34617/2024

HARIS NISAR LANGOO

.....Appellant

Through: Appearance not given

versus

NATIONAL INVESTIGATION AGENCYRespondent Through: Mr. Gautam Narayan, Sr. Advocate with Ms. Asmita Singh, Mr. Abheet Mangleek, Ms. Disha Joshi, Mr. Anirudh Anand, Mr. Punishk Handa, Advocates with Mr. Prabhat Bajpai ASP NIA





60

+ CRL.A. 1076/2024, CRL.M.A. 34739/2024, CRL.M.A. 34740/2024 MANAN DAR@MANANAppellant

Through: Appearance not given

versus

NATIONAL INVESTIGATION AGENCYRespondent Through: Mr. Gautam Narayan, Sr. Advocate with Ms. Asmita Singh, Mr. Abheet Mangleek, Ms. Disha Joshi, Mr. Anirudh Anand, Mr. Punishk Handa, Advocates with Mr. Prabhat Bajpai ASP NIA

61

+ CRL.A. 1096/2024, CRL.M.A. 35241/2024, CRL.M.A. 35242/2024 HANAN GULZAR DARAppellant

Through: Appearance not given

versus

NATIONAL INVESTIGATION AGENCYRespondent Through: Mr. Gautam Narayan, Sr. Advocate with Ms. Asmita Singh, Mr. Abheet Mangleek, Ms. Disha Joshi, Mr. Anirudh Anand, Mr. Punishk Handa, Advocates with Mr. Prabhat Bajpai ASP NIA

62

+ CRL.A. 1097/2024, CRL.M.A. 35244/2024, CRL.M.A. 35245/2024

ZAMIN ADIL BHAT

.....Appellant

Through: Appearance not given

versus

NATIONAL INVESTIGATION AGENCY.....RespondentThrough:Mr. Gautam Narayan, Sr. Advocatewith Ms. Asmita Singh, Mr. AbheetMangleek, Ms. Disha Joshi, Mr.





Anirudh Anand, Mr. Punishk Handa, Advocates with Mr. Prabhat Bajpai ASP NIA

63

+ CRL.A. 558/2025, CRL.M.A. 13078/2025, CRL.M.A. 13079/2025

ARSALAN FEROZE AHENGER (THROUGH PAIROKAR)

.....Appellant

Through: Mr. Siddharth Satija, Ms. Sowjhanya Shankaran, Mr. Akash Sachan and Ms. Anuka Bachawat, Advocates

versus

NATIONAL INVESTIGATION AGENCY & ANR.Respondents Through: Appearance not given

CORAM: HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD HON'BLE MR. JUSTICE HARISH VAIDYANATHAN SHANKAR

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<u>ORDER</u> 15.05.2025

At the request of Ms. Nitya Ramakrishnan, learned Senior Counsel for the Appellant, list on 27.05.2025.

SUBRAMONIUM PRASAD, J.

HARISH VAIDYANATHAN SHANKAR, J.

MAY 15, 2025 hsk